

1,500 temporary members, who are permitted at the Siri Fort Sports Complex of DDA, at any time. All temporary members are allowed to take membership of swimming pool. The duration of temporary membership is for 3 months.

(c) and (d) DDA has informed that the parking rights of cars are same for temporary members as those of permanent members. However, to overcome the problem, the basement parking of squash and badminton stadium is also made available to all the members.

Gym under Swaranjayanti Sadan Deluxe

†611. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a Gym was inaugurated for the health club at the basement of Swaranjayanti Sadan Deluxe by the Urban Development Minister during the Winter Session of Parliament but all the equipments of the Gym were taken away the same day in the evening; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) and (b) Gym was inaugurated for the health club at the ground floor of Swaranjayanti Sadan Deluxe by the Urban Development Minister on 17.12.2015. All the equipments are lying in the Gym. Gym was locked from 18.12.2015 to 15.02.2016 for want of guidelines. On receipt of guidelines from Rajya Sabha Secretariat, the Gym has been opened and is functional since 16.02.2016.

Money required for smart cities

612. SHRI C. M. RAMESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how much money is required to create 20 Smart Cities announced so far;

(b) whether it is a fact that as per Deloitte, 150 billion dollars is required to create 100 Smart Cities;

(c) from where Government is planning to pool the resources for Smart Cities; and

(d) by when the Ministry is going to announce second phase of smart cities and criteria adopted in identifying the same?

† Original notice of the question was received in Hindi.